

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**W.P. (PIL) No.419 of 2020**

Ghazala Tanvir ... .. Petitioner

Versus

The State of Jharkhand and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Petitioner: Mr. Faisal Alam, Advocate  
For the Respondents: M/s. Darshana Poddar Mishra (Addl. AG-I)

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**Oral Order**  
**05/Dated: 26.06.2020**

With consent of the parties, hearing of this matter has been done through video conferencing.

As prayed, put up this matter on 24.07.2020 along with the supplementary affidavit filed by the writ petitioner.

Let the name of Ms. Darshana Poddar Mishra, learned Addl. A.G.-I, appear in the cause-list of this case on behalf of the State-respondents henceforth.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**